Declaration or Assets and Liabilities

| | Year2022 |
|---------------------------------------|---|
| I, Chaman Kumar | son/daughter/wife of Sri Sushil Kumar |
| aged25 (Approx) Years, | belonging to Administrative Cadre |
| service and presently working a | Assistant, Bihar Legislative Assembly, Patna |
| given herein below the details of the | e assets (immovable, movable, bank balance, etc.) or myself, my |
| spouse and dependants*: | |

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|--|-----------------|-------------|-------------|-------------|
| (i) | Cash | Rs 7,000/- | Nil | Nil | Nil_ | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | (1) Rs 80,000/- as on 02nd February. 2022 in S.B.I., Bihar Vidhan Mandal. | Nil | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | NiI |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC of Rs. 8,00,000/- (20,000/- Per Annum) | Nil | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | (1) Tata Nexon XM bearing Reg. No BR01FK4926 of Year 2021 | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold 50 gm (Approx) of Rs 2,24,500/- (Approx) | Nil | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | . Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|--|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total | Nil | Nil | Nil | Nil | Nil |
| | measurement) - Current market value | | | | | |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) | Nil | Nil | Nil | NII | |
| | - Extent (Total measurement) - Current market value | INII | NII | Nil | Nil | Nil |
| (v) | Other (such as interest in property) | Share in Ancestral Property as per HUF (Till date share is not defined) | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 02-02-2022 |
|------------|---|---|--|
| (a) | (i) Loans from Banks | S.B.I., Bihar Vidhan Mandal, Patna- | 8,69,064/- |
| | | S.B.I. P.B.B, Doctor's Colony, Kankarbagh, Patna | 3,39,010/- |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | NiI |

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| | (d) dues to departments dealing with telephones | Nil | Nil |
|-----|---|---|-----|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs. 36995/- Assessment Year 2021-22 PAN No IFJPK8828C | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

| C Personal Detail | | |
|-------------------|----|--|
| GPF/CPF/PRAN No. | :- | PRAN No - 110154056375 |
| Gender | :- | M (M/F) |
| Date of Birth | :- | 1 5 1 0 1 9 9 6 (DD/MM/YYYY) |
| Class/Group | :- | B (A/B/C) |
| Cadre | :- | Assistant, |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | :- | SITAMARHI |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: प्रात रुपार

Name of Employee: Chaman Kumar

Place: Patna Designation: Assistant

Date: 02/02/2022 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.